LOK SABHA UNSTARRED QUESTION NO. 32 TO BE ANSWERED ON 4^{TH} FEBRUARY, 2019

Payment to ONGC Videsh Limited

32. SHRI A.P. JITHENDER REDDY:

पैट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Venezuela's state-run PDVSA has shipped crude oil worth \$ 35 million as partial payment to ONGC Videsh Limited for overdue dividends from a joint venture in October 2018 and if so, the details thereof; and
- (b) whether Reliance Industries Limited (RIL) will receive this shipment and pay ONGC the \$ 35 million and if so, details thereof along with the time by which the payment is likely to be made and the reasons for selecting RIL for the purpose?

ANSWER

पैट्रोलियम और प्राकृतिक गैस मंत्रालय में मंत्री (श्री धर्मेन्द्र प्रधान)

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (b) Yes Madam. In lieu of part pending payment of US \$ 36.5 million, PdVSA has shipped 500,000 barrels of crude oil to Reliance Industries Ltd. (RIL) in October 2018. As desired by PdVSA, the amount has been paid by RIL to OVL in December 2018. PdVSA has signed a Memoranda of Understandings (MoUs) with various off takers, including RIL, for offtake of crude oil. The selection of off taker is the prerogative of PdVSA.
